

MR. SPEAKER: The House Stands adjourned to meet again at 2 P.M..

[English]

12.02 hrs

The Lok Sabha then adjourned till Fourteen of the clock.

MR. SPEAKER: The House stands adjourned to meet again at 15.30 hrs.

14.03 hrs

The Lok Sabha then adjourned till thirty minutes past Fifteen of the Clock.

The Lok Sabha re-assembled after Lunch at Fourteen of the Clock

The Lok Sabha re-assembled at thirty-four minutes past Fifteen of the Clock

[MR. SPEAKER in the Chair]

[SHRI TARA SINGH in the Chair]

[Translation]

MESSAGE FROM RAJYA SABHA

SHRI MADHAN LAL KHURANA (South Delhi): Mr. Speaker Sir, today we have three demands. As long as our demands are not fulfilled.. (Interruptions).... The Police Commissioner should be removed.

[English]

MR. CHAIRMAN: Secretary- General to report a message from Rajya Sabha.

[English]

SHRI NIRMAL KANT! CHATTERJEE (Dumdum): Is it a new understanding with BJP? (Interruptions)

SECRETARY- GENERAL: Sir, I have to report the following message received from the secretary-general of Rajya Sabha:-

SHRI TARIT BARAN TOPDAR (Barrackpore): The House will continue. (Interruptions)

"In accordance with the provisions of rule III of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Public Records Bill, 1993, which has been passed by the Rajya Sabha at its sitting held on the 23rd February, 1993."

[Translation]

SHRI BARAJ PASSI (Nainital): Democracy is being murdered.....(Interruptions) As long as our demands are not met, we will not allow the House to conduct its business. (Interruptions)

15.34 1/2 hrs

PUBLIC RECORDS BILL

AS PASSED BY RAJYA SABHA

14.01 hrs.

At this stage Shri Balraj Passi and some other hon. Members came and stood on the Floor near the Table.

[English]

SECRETARY GENERAL: Sir, I lay on the Table the Public Records Bill, 1993, as passed by Rajya Sabha on the 23rd February, 1993.